

1	2	3
	4. Tamil Nadu	474
	5. Lakshadweep	01
	6. Pondicherry	09
<b>East</b>	1. Arunachal Pradesh	02
	2. Assam	26
	3. Bihar	45
	4. Manipur	06
	5. Meghalaya	07
	6. Mizoram	01
	7. Nagaland	03
	8. Orissa	71
	9. Sikkim	01
	10. Tripura	03
	11. West Bengal	59
	12. Andaman & Nicobar	01
<b>West</b>	1. Goa	17
	2. Gujarat	175
	3. Madhya Pradesh	92
	4. Maharashtra	310
	5. Dadra & Nagar Haveli	01
	6. Daman & Diu	02
	<b>Grand Total:</b>	<b>3083</b>

#### Rajasthan's Claim for Share in Surplus Water

1348. SHRI PARAS RAM MEGHWAL : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Rajasthan has been claiming its share in surplus water of Ganga which could be diverted to the arid areas of Rajasthan;

(b) whether in the official level meeting held on December 23, 1993, it had emerged that there was need for organising a technical meeting of officers at the level of Chairman, Central Water Commission to evolve agreement in limits/parameters for study of possibilities to divert flood water of Ganga to Rajasthan, within three months;

(c) whether the said study has been completed;

(d) if so, whether the same has been circulated to the basin states; and

(e) if not, the time by which the said study would be available for consideration of the Ganga Flood Control Board?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes Sir. Rajasthan has been asking for diversion of 1133 Cubic Metres per Second (Cumec) of flood waters ex-Hardwar and 566 cumec of flood water ex-Bijnore from Ganga for use in the arid areas of

that State.

(b) In the official level meeting held on 23rd December, 1992 it emerged that there was need for organising a technical meeting of officers at Chairman, CWC level within three months to evolve agreement on limits/parameters for study of possibilities to divert flood water of Ganga to Rajasthan.

(c) No, Sir. The said review study could not be completed by Central Water Commission (CWC) since Govt. of Uttar Pradesh did not supply the requisite data to CWC.

(d) Does not arise.

(e) CWC has been persuing the matter with Govt. of Uttar Pradesh for expediting supply of the requisite data. The study by CWC will be taken up as soon as comprehensive data from Govt. of Uttar Pradesh becomes available and thereafter submitted to Ganga Flood Control Board.

[Translation]

#### Loading and Unloading of Goods from Vessels

1349. SHRI SURENDRA YADAV:  
SHRI NAWAL KISHORE RAI :

Will the Minister of SURFACE TRANSPORT be pleased to state: